

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 1/MP/2017

Subject : Petition under Section 79 of the Electricity Act, 2003 read with statutory framework governing procurement of power through competitive bidding ("Competitive Bidding Guidelines") and (a) Article 10 of the PPA dated 17.3.2010 between Maharashtra State Electricity Distribution Company Ltd. and EMCO Energy Limited; (b) Article 10 of the PPA dated 21.3.2013 between Electricity Department of Union Territory of Dadra and Nagar Haveli and EMCO Energy Limited and (c) Article 10 of the PPA dated 27.11.2013 between GMR Energy Trading Limited and Tamil Nadu Generation and Distribution Corporation Limited through EMCO Energy Limited.

Date of hearing : 29.8.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : GMR Warora Energy Limited (GMRWEL)

Respondents : Maharashtra State Electricity Distribution Co. Ltd. and Others

Parties present : Shri Vishrov Mukerjee, Advocate, GMRWEL
Ms. Raveena Dhamija, Advocate, GMRWEL
Ms. Swapna Seshadri, Advocate, DNH Distribution Co.
Shri S. Vallinayagam, Advocate, TANGEDCO
Shri Varun Agarwal, Advocate, MSEDCL
Shri M.G. Ramachandran, Advocate, Prayas
Ms. Ranjitha Ramachandran, Advocate, Prayas
Ms. Anushree Bardhan, Advocate, Prayas

Record of Proceedings

Learned counsel for TANGEDCO requested for two weeks time to file its reply to the petition. Learned counsel for petitioner had no objection in this regard. Request was allowed by the Commission.

2. After hearing the learned counsels for the parties, the Commission directed TANGEDCO to file its reply by 12.9.2017 with an advance copy to the petitioner, who may file its rejoinder, if any, on or before 26.9.2017. The Commission directed that due date of

filing the reply and rejoinder should be strictly complied with. No extension shall be granted on that account.

3. The petition shall be listed for hearing on 12.10.2017.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**